

ITEM NO.802(MM)

COURT NO.11

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 5812/2020

(Arising out of impugned final judgment and order dated 02-12-2019 in CM(M) No. 686/2019 passed by the High Court Of Delhi At New Delhi)

B.P. NAAGAR & ORS.

Petitioner(s)

VERSUS

RAJ PAL SHARMA

Respondent(s)

Date : 24-02-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Piyush Lakhanpal, Adv.  
Mr. Avinash Kr. Lakhanpal, AOR (mentioned by)

For Respondent(s)  
Mr. Sudhir Kumar Gupta, AOR

UPON being mentioned the Court made the following  
O R D E R

Not to be deleted from the list of 14.03.2023.

(NIRMALA NEGI)  
COURT MASTER (SH)

(VIDYA NEGI)  
ASSISTANT REGISTRAR